



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,15th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/7759/2016	M/S BRAHMAPUTRA GALVO CHEM PVT. LTD. and ANR. Versus PUNJAB NATIONAL BANK and 3 ORS.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MR.T R ROY MR.R P N SINGH	MR.A DUTTA SC, PNB
	WITH I.A.(Civil)/3832/2023 in WP(C)/7759/2016	CHOW KEHIN MANNAW AND 3 ORS. Versus M/S BRAHMAPUTRA GALVO CHEM PVT. LTD. and 5 ORS.	MR. B C DAS MR. S CHAUHAN MR S CHAUHAN MR. A R SHOME MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	MR. S P ROY MR.K RAJBONGSHI SC, PNB MR.R P N SINGH
2	WP(C)/857/2022	MOINAL HOQUE Versus THE STATE OF ASSAM AND 14 ORS	MR. JUNM LASKAR MS N KHATUN	GA, ASSAM
3	WP(C)/7719/2022	MUGHAL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. R ISLAM MR T T MONI	GA, ASSAM MD H R AHMED (r-8) MR S ISLAM (r-8) SC, P H E SC, REVENUE
4	WP(C)/121/2024	JIBON BHARALI Versus THE ASSAM TOURISM DEVELOPMENT CORP LTD AND 3 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR. M MORE (r-1,2,4) MR. A BORPUZARI (r-1,2,4) SR. GA, ASSAM
5	WP(C)/1177/2024	NIJU SONOWAL Versus THE STATE OF ASSAM AND 7 ORS	MR. M KALITA MR. J HATIMURIA	GA, ASSAM SC, AG SC, P H E SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 15/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
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13)	MS. B M CHETRI	13-05-2024	To	20-05-2024
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15)	MR B K SINGH	17-05-2024	To	21-05-2024
16)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
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18)	MR. P A AHMED	13-05-2024	To	25-05-2024
19)	MR. R SHARMA	14-05-2024	To	27-05-2024
20)	MR A W AMAN	15-05-2024	To	15-05-2024
21)	MR. M SARANIA	16-05-2024	To	16-05-2024



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JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MFA/106/2004	ORIENTAL INSURANCE CO LTD Versus GOVIN CH NATH AND ORS	MR.N GOSWAMI MR.R KATHKATIA	
2	WP(C)/2266/2022	SAILENDRA KUMAR SARMAH Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA MR. P K HANDIQUE	GA, ASSAM MR R DHAR, SC, WPT & BC SC, FINANCE
3	WP(C)/5010/2022	PRIYA NATH NATH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR. K KALITA MR. LENTSO	SC, P AND R.D.
4	WP(C)/5461/2022	KHIRUD BORUAH Versus THE UNION OF INDIA AND 5 ORS	MR. N BORAH MR H MAZUMDER	MR. A K DUTTA ASSTT.S.G.I.
5	WP(C)/7275/2022	MAHENDRA BEY Versus THE STATE OF ASSAM 5 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM SC, SEBA

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.Rev.P./444/2009 (SUM- MOTO).	XXX Versus IN RE - SHRI S K SAHARIA	MRS.M S SUNDI MR.P SUNDHI	MR.N ANAND MR.U K BARMAN MR.H ALI MR.A K SINGH MR.V N UPADHYAY
2	CRP/17/2016	SMTI SWARNAMOYEE DAS and ANR Versus SMTI TARUBALA DAS and 25 ORS	MR.A K PURKAYASTHA	MR.Z MUKIT(R-1 - 9) MR.A SATTAR(R-1 - 9) MR.R HUSSAIN(R-1 - 9) MS.N BARUAH(R-1 - 9) MR.H BARUAHR-1 - 9
3	MC/276/2016 in WP(C)/4589/2012	ON THE DEATH OF MD. FAIZUR RAHMAN HIS LEGAL HEIRS ARE GULENA BEGUM and 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. B C DAS MR. R BARUAH MR. M NATH MR. A IKBAL MR. B BARMAN MR. S ALI	MRS. V L SINGH MR. R K BHUYAN MR. S SAIKIA MS. N KONWAR MR A ZAMAN MR. D BORA MR. M KASHYAP SC, REVENUE
	WITH WP(C)/4589/2012	MD. FAIZUR RAHMAN Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.B BARMAN	MR Z MUKIT (R-6,7) MR. A SATTAR (R-6,7) MRS.V L SINGH MR.S SAIKIA MS.N KONWAR MR.D BORA S CHOUDHURY (R-6,7) SC, REVENUE
4	WP(C)/3704/2016	DHARMA KANTA NATH and 18 ORS Versus THE UNION OF INDIA and 9 ORS	MR.A K PURKAYASTHA MR.S SHARMA	C.G.C. MR.S P CHOUDHURY(R-2,3,&5) ASSTT.S.G.I. MR.A C KALITA
5	WP(C)/4555/2019	BIKASH HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR J P CHOUHAN	GA, ASSAM

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